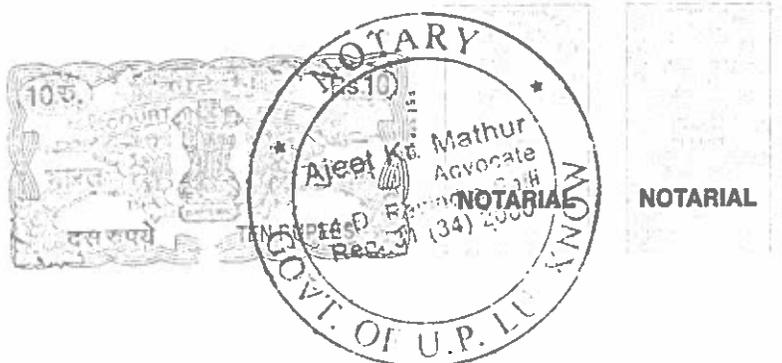


**BEFORE THE NATIONAL GREEN TRIBUNAL,
CENTRAL ZONE, BHOPAL BENCH**

OA no. 226 of 2020
(Old OA no. 68 of 2020)



IN THE MATTER OF:

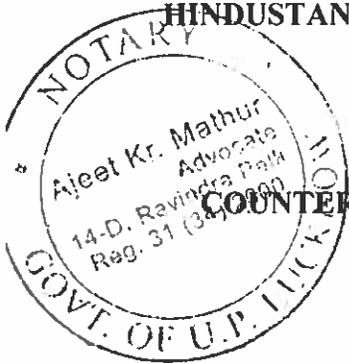
OM PURI

.....APPLICANT

VERSUS

HINDUSTAN ZINC LTD.& ORS

... ..RESPONDENTS



**COUNTER AFFIDAVIT ON BEHALF OF THE MINISTRY OF ENVIRONMENT,
FOREST AND CLIMATE CHANGE**

I, Prachi Gangwar working as Regional Officer in the Ministry of Environment, Forest and Climate Change (MoEF&CC), Integrated Regional Office, Jaipur, I do hereby solemnly affirm and declare as under:

1. That I am duly authorized by the Ministry of Environment, Forest and Climate Change to swear this affidavit and I am conversant with the facts and circumstances of the present case and am thereby competent to depose as under:

9.1.21
Ajeet Kumar Mathur
Advocate
14-D, Ravindra Palli
Faizabad Road, Lucknow

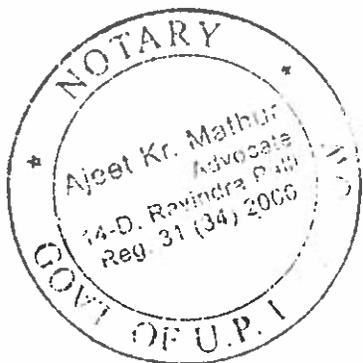
2. That the answering Respondent is primarily engaged in, *inter alia*, policy formulation for abatement, control and prevention of pollution, prescribing environmental standards which are implemented through the Central

Prachi

Pollution Control Board (CPCB) and State Pollution Control Boards (SPCBs)/ Pollution Control Committees (PCCs). The SPCBs/PCCs are required to enforce these standards and monitor the compliance by industries.

Besides, the concerned State Pollution Control Boards/ Pollution Control Committees are empowered to take all such measures as are deemed necessary or expedient for the purpose of protection and improving the quality of environment as well as prevention, control and abatement of environmental pollution, including pollution from industries as in the instant matter.

3. It is humbly prayed that the Hon'ble Tribunal may kindly pass such order(s) as may deemed fit and proper in the facts and circumstances of this case.



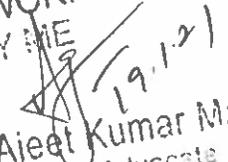

DEPONENT

VERIFICATION:

Verified at Lucknow on this the 19th day of January, 2021 that the contents of this reply affidavit based on official record(s) maintained and information available in the office are correct to my knowledge and belief. No part of it is false and nothing has been concealed there from.


DEPONENT

SWORN & VERIFIED
BY ME


Ajeet Kumar Mathur
Advocate Notary
14-D, Ravindra Patti
Faizabad Road, Lucknow

I identify the deponent/executor
who has signed/put T. before me